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CENTRAL ADMINISTRATIVE TRIBUNAL PRINCIPAL BENCH

CP 115/2001 in OA 2437/1996

New Delhi this the 7th day of June, 2001

Hon'ble Smt.Lakshmi Swaminathan, Vice Chairman(J)
Hon'ble Shri S.A.T.Rizvi, Member (A)

Shri Gaj Raj Singh S/O Shri Nand Lal R/O WZ-114-A,Village Todarpur, New Delhi.

...Applicant

(By Advocate Shri Yogesh Sharma)

VERSUS

Shri N.Diwakar Director, Directorate of Social Welfare, Delhi Administration, Curzon Road, New Delhi.

...Respondents

(By Advocate Shri Rajinder Pandita Learned counsel through proxy counsel Shri Vijay Pandita)

ORDER (ORAL)

(Hon'ble Smt_Lakshmi Swaminathan_Vice Chairman(J) Heard.

- 2. Shri Yogesh Sharma, learned counsel for the petitioner has fairly submitted that in the light of the orders passed by the respondents in implementation of the Tribunal's order dated 3.5.2000 in OA 2437/1996, he does not press the CP 115/2001.
- 3. In the above circumstances, CP 115/2001 is dismissed. Notice issued to the alleged contemnor is discharged. File be consigned to the

record room.

(8.Á.T. Rizvi) Member(A)

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(Smt.Lakshmi Swaminathan)
Vice Chairman(J)